

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/110(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS AJIT KUMAR PATNI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Dipanjan Dutta, Adv.] For the Financial Creditor

Mrs. Tanushree Bank, Adv.]

Mr. Avik Chaudhuri, Adv.] For the Resolution Professional

Ms. S. Ramchandra, Adv.] For the Personal Guarantor

Ms. Iti Dutta, Adv.]

Mrs. Priti Jain, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Heard, **Reserved for orders.**
3. Convenience note be filed within a period of three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**